

if there is any need for expansion, the State generally used to spend money over that. Now the State can loan money to the Electricity Board—expansion loans—and charge interest.

DR. R. P. DUBE: How much money has been spent in Madhya Pradesh? Is there a Board in Madhya Pradesh?

SHRI J. S. L. HATHI: There is an Electricity Board in Madhya Pradesh. Loans are granted to the State Electricity Boards by the respective State Governments and not by the Centre. Delhi being a Part C State, it stands on a different footing. Other State Governments advance loans to their own State Electricity Boards.

DR. R. P. DUBE: Does the Centre never give any help?

SHRI J. S. L. HATHI: The Centre does not give any help directly to the State Electricity Board; it might help in financing a particular project, but the Centre does not directly give it to the State Board.

GANDHI MEMORIAL AT RAJGHAT

*529. **SHRI D. NARAYAN:** Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the design for the Gandhi Memorial at Rajghat has been finalised;

(b) if so, what will be its estimated cost; and

(c) when the construction work will commence?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a), (b) and (c). The design has not yet been finalised and until that is done it is not possible to indicate either the cost or when the construction will start.

SHRI D. NARAYAN: In reply to a similar question last year, it was stated that the plan and estimates were practically settled.

SARDAR SWARAN SINGH: Yes, Sir; that was the position as it obtained at that time. But the design that

was being proposed did not find favour with a large section of the Members of the Government and that design had ultimately to be dropped. Now the intention is to ask for competitive designs.

SHRI D. NARAYAN: How many plans have been received up till now and how many of them are from foreign architects?

SARDAR SWARAN SINGH: Perhaps the hon. Member has not understood the import of my reply. What I said was that the present intention is to invite fresh designs. Designs have not yet been received in response to that new decision.

SHRI BHUPESH GUPTA: May I know, Sir, how much it costs to prepare the design that has been rejected by the Government?

SARDAR SWARAN SINGH: I have not got the figure, but that amount was not much.

SHRI D. NARAYAN: When is a decision likely to be taken?

SARDAR SWARAN SINGH: I am afraid I cannot make a firm commitment on that.

SHRI H. C. DASAPPA: May I know, whether they have given any general specifications to help the tenderers to submit the necessary designs?

SARDAR SWARAN SINGH: The general intention is that it should reflect the spirit of Gandhiji's teachings and the simplicity of his life. How actually to give concrete shape to this is a very difficult question and that is what many artists and architects have tried to give concrete shape to this idea. But when that concrete shape is actually judged and analysed, it does not somehow or other meet with the approval of many.

SHRI H. C. DASAPPA: I was referring to the likely cost to be involved in this case. Have the tenderers been given an idea of the rough specifications? Otherwise they will not be able to submit proper designs. How much

is Government willing to spend on this memorial?

SARDAR SWARAN SINGH: In this case, cost is not of much consideration.

SHRI T. V. KAMALASWAMY: Can the hon. Minister give a rough indication of the Government's conception of the likely cost? Will it be a lakh or fifty lakhs or one crore?

Mr. CHAIRMAN: Before they can come up with the designs, they must get some rough idea of the estimated cost of it. Have you any such rough estimate? That is the question.

SARDAR SWARAN SINGH: It may be of the order of some 20 to 50 lakhs of rupees.

SHRIMATI VIOLET ALVA: Does this decision to invite new designs mean that the design in hand would be scrapped?

SARDAR SWARAN SINGH: They will not be scrapped. Sir. If the new designs are not better than those old ones, perhaps some designs out of the old ones may be selected.

SHRI H. P. SAKSENA: How long will this process continue?

SARDAR SWARAN SINGH: It will continue until we arrive at a final decision.

SHRI H. P. SAKSENA: What is the likely time by which it is hoped to arrive at a final decision?

SARDAR SWARAN SINGH: The intention is to try again and again.

SHRI BHUPESH GUPTA: Since the Minister has given us an idea of how much the new design would cost, may I know whether the expenditure incurred in preparing the old designs which have been rejected would be more or less the same?

SARDAR SWARAN SINGH: The cost which was incurred in preparing the designs, as I have already submitted, was not much. It was of the order of a few thousands.

19 RSD.

SHRIMATI RUKMINI ARUNDALE: Who would make the final decision as to which is the best design?

SARDAR SWARAN SINGH: Government will take the final decision.

Mr. CHAIRMAN: And take expert advice.

SHRI D. NARAYAN: May I know the names of the Members of the Committee appointed to settle this matter?

SARDAR SWARAN SINGH: The Committee consists of experts but, Sir, I do not have their names with me at the moment.

SHRI BHUPESH GUPTA: It is said that the design will be made in keeping with the spirit of Gandhiji's teachings. May I know whether any steps have been taken to preclude some of the Ministers from giving advice on the matter?

Mr. CHAIRMAN: Disallowed. Next question.

*530. [Postponed to the 11th April 1955.]

IRRIGATION SCHEMES OF THE GOVERNMENT OF BOMBAY FOR INCLUSION IN THE SECOND FIVE YEAR PLAN

*531. SHRI D. NARAYAN: Will the Minister for PLANNING be pleased to state:

(a) whether Government have received any irrigation schemes from the Government of Bombay for inclusion in the Second Five Year Plan; and

(b) if so, what are those schemes and how many of them are under the consideration of the Technical Committee of the Planning Commission?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir.

(b) The following irrigation projects have been proposed by the Government of Bombay for inclusion in the Second Five Year Plan: